

**PUNAJB VIDHAN SABHA SECRETARIAT**

**Starred Questions**

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON  
Wednesday, the 28<sup>th</sup> March, 2018**

**To open C.D.P.O office at Village Malaud Tehsil Payal**

- \*752. **Sardar Lakhvir Singh Lakha, M.L.A.:-** Will the Social Security Minister be pleased to state whether Government will consider to open/setup C.D.P.O office at village Malaud Tehsil Payal; if so, the details thereof?

**Issuing the Dogra Certificates to the Youths of the Distt Pathankot**

- \*942. **Shri Joginder Pal, M.L.A.:-** Will the Chief Minister be pleased to state whether the state govt. considers to issue the Dogra Certificates to youths of distt Pathankot, so that they can get exemption in the recruitment of Military and para-Military forces; if so, the time by which necessary instructions regarding the same will be issued?

**To fix the status of Civil Hospital Kathgarh**

- \*1010. **Shri Darshan Lal, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state:-  
(a) whether the status of Civil Hospital Kathgarh (Tehsil Balachaur) has been accorded as C.H.C or P.H.C; if not, whether aforesaid hospital will be upgraded upto C.H.C;  
(b) whether the Govt. will provide full facilities of C.H.C and sufficient staff in this Hospital; if so, the time by which it is likely to be done?

**To preserve the Cell of Giani Zail Singh in the Faridkot Jail as a Monument**

- \*1283. **Sardar Parminder Singh Pinki, M.L.A.:-** Will the Cultural Affairs Minister be pleased to state that whether the Government proposes to preserve the cell of Faridkot Jail in which Giani Zail Singh had underwent the imprisonment being a Freedom Fighter?

**To release pending instalments of D.A to the employees/pensioners of Punjab Govt.**

- \*761. 1. **Sardar Jagdev Singh, M.L.A**  
2. **Shri Nathu Ram, M.L.A**  
3. **Sardar Baldev Singh, M.L.A**  
4. **Sardar Parminder Singh Dhindsa M.L.A**  
5. **Sardar Balbir Singh Sidhu:-** } Will the Finance Minister be pleased to state:-  
(a) the number of pending instalments of D.A which are yet to be released to the employees and pensioners of the Govt. of Punjab on the pattern of Central Govt. togetherwith the time by which the same are likely to be released;  
(b) whether it is a fact that dues of instalments of D.A already released to the employees and pensioners of the Govt. of Punjab are lying pending; if so, the details thereof?

**To sale the common land of village Papri in Mohali**

- \*1082. **Sardar Balbir Singh Sidhu, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state:-  
(a) whether any common land of the village papri of Tehsil Mohali had been sold by the government to any private company in year 2016;  
(b) if so, the name of the private company alongwith the area and price on which the land had been sold togetherwith the date of the registry of said land;  
(c) whether the land purchased by this private company has been occupied or more area has been occupied by this company; if so, the area of land which has been occupied?

**To open Govt.Degree College at Sub Division Moga**

- \*828. **Dr Harjot Kamal Singh, M.L.A.:-** Will the Education Minister be pleased to state:-  
(a) Whether Government proposes to open/start Government Degree College at Sub Division, Moga; if so, the details thereof;  
(b) Whether the Government contemplated to start Government Degree College at Malian wala Village (Moga), where Baba Lacchman Singh (Jati) Trust has been transferred its land for said purpose and where the basic infrastructure has been built up; if so, the present status of the same?

**Repair of Roads**

- \*1315. **Sardar Gurpartap Singh Wadala, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state:-  
(a) whether it is a fact that the time of the tender to repair and wider the Jalandhar-Jandiala-Noormahal- Talwan road has elapsed and the work has not yet started; if so, the reasons therefor togetherwith the time by which the said road is likely to be widened and repair;  
(b) whether there is any proposal under consideration of the government to repair the Nakodar-Jandiala-Phagwara and Phillaur-Noormahal-Nakodar-Kapurthala roads; if so, the time by which the repair work of said roads is likely to be started?

**Number of posts lying vacant in the Hospitals of Assembly Constituency, Patti**

- \*1026. **Sardar Harminder Singh Gill, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state:-  
(a) category wise number of various posts lying vacant in Civil Hospital Patti, P.H.C Kairon, Sarhali, Harike and Noshira Pannua in Assembly Constituency, Patti alongwith the steps taken/ being taken by the Govt. to fill-up said posts;  
(b) if the Govt. does not appoint the regular staff for the above mentioned posts, whether the Govt. will recruit temporary/ad-hoc staff for this purpose?  
(c) whether the Govt. will consider to start Trauma Centre and emergency Health services on the main road at the P.H.C Sarhali to provide the medical treatment to the accident victims; if so, the details thereof?

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**To accord status of Notified Area Committee to village Chhajali and Mehlan, District Sangrur**

- \*850. **Sardar Harpal Singh Cheema, M.L.A.**:- Will the Local Govt. Minister be pleased to State whether there is any proposal under consideration of the Govt. to accord status of Notified Area Committee to village Chhajali and Mehlan/Mehlan Chowk, Assembly Constituency Dirba, District Sangrur; if so, the time by which it is likely to be done?

**To Administer the drainage of Pond water in village Nainewal, district Barnala**

- \*844. **Sardar Pirmal Singh Dhauha, M.L.A.**:- Will the Rural Development and Panchayats Minister be pleased to state whether it is a fact that water of Pond in village Nainewal, district Barnala overflows during rainy days and enters into the houses and due to this poor people bear heavy loss; if so, whether there is any proposal under consideration of the Govt. for drainage of the water of pond; if so, the time by which it will be done?

**Sanctioned posts of teachers in Primary, Middle and Senior Secondary Schools in District Shaheed Bhagat Singh Nagar**

- \*853. **Doctor Sukhwinder Kumar, M.L.A.**:- Will the Education Minister be pleased to State the number of sanctioned posts of Teachers in Primary, Middle and Senior Secondary Schools in District Shaheed Bhagat Singh Nagar togetherwith the number of vacant posts out of the same and the reasons for keeping these posts vacant if any togetherwith the time by which the same are likely to be filled up?

**Releasing Budget for Apheresis Machine**

- \*1254. **Shri Amit Vij, M.L.A.**:- Will the Health & Family Welfare Minister be pleased to state that the time by which approximately Rs.25 lakh will be released for Apheresis Machine of blood bank required for dengue patients?

**Present status of Dr. B.R. Ambedkar Bhawan-cum-Training & Research Centre**

- \*1354. **Shri Rakesh Pandey, M.L.A.**:- Will the Local Government Minister be pleased to state:-  
(a) the present status of Dr. B.R. Ambedkar Bhawan-cum-Training & Research Centre started at Ludhiana in the year 2011;  
(b) the arrangements of funds made to complete the work of said Bhawan togetherwith the time by which it is likely to be completed?

**To prepare a proposal to link the canal water with Shutrana constituency**

- \*919. **Sardar Nirmal Singh, M.L.A.**:- Will the Water Supply and Sanitation Minister be pleased to state whether it is a fact that the Government would prepare a proposal to link the Canal water with Shutrana constituency as there is acute shortage of drinking water; if so, whether the Government will arrange funds during the financial year 2018-19 for the same?

**To Regularise the services of Class IV Employees in Govt. Schools/ Colleges**

- \*1005. **Doctor Raj Kumar Chabbewal, M.L.A.**:- Will the Education Minister be pleased to state:-  
(a) the total number of Class IV employees working on Contractual/temporary basis in Govt. Schools and Colleges, separately;  
(b) the policy of the Govt. to regularise the services of aforesaid employees or fulfilling the same on regular basis?

**Sanctioned posts of Doctors in Government Hospital Lehra and Moonak**

- \*1276. **Sardar Parminder Singh Dhindsa, M.L.A.**:- Will the Health and Family Welfare Minister be pleased to state the number of sanctioned posts of doctors in Sub-Divisional level hospital Lehra and Moonak togetherwith the number of the posts lying vacant out of the same; the time by which the said vacant posts are likely to be filled up?

**To check vulgarity in the songs**

- \*864. 1. **S. Nazar Singh Manshahia, M.L.A.**  
2. **Shri Angad Singh, M.L.A.**  
3. **Sardar Sangat Singh Gilzian, M.L.A.** } :- Will the Cultural Affairs Minister be pleased to state:-  
(a) whether it is a fact that Punjabi singers and writers are writing and singing songs in order to glorify liquor, fighting, weapons and vulgarity;  
(b) if the reply to part (a) above be in the affirmative the efforts being made by the Govt. to check and discourage the same and whether any policy is being formulated in this regard?

**To provide wages to NREGA workers monthly**

- \*1158. **Shri Angad Singh, M.L.A.**:- Will the Rural Development and Panchayats Minister be pleased to state:-  
(a) whether it is a fact that wages of NREGA workers (office employees) are given to them after every three or 6 months; if so, whether there is any proposal under consideration of the Govt. to provide said wages every month;  
(b) if so, the time by which the same would be given every month continuously?

**To frame policy for not failing the students upto 9<sup>th</sup> Class in the Schools**

- \*1146. **Sh. Pawan Kumar Tinu, M.L.A.**:- Will the Education Minister be pleased to state the number of Govt. Colleges opened in the State whether the policy of not failing the students upto ninth class in the Schools of State has been discontinued or still going on; if so, whether there is any consideration to discontinue the same, the details thereof?